

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-04-2024 AT 10:30 AM**

**CP(IB) No. 65/9/HDB/2022
AND
IA(IBC) 645/2024 in CP(IB) No. 65/9/HDB/2022
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Lumi Vietnam Jsc

...Operational Creditor

AND

M/s. Hogar Controls India Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 645/2024

No representation for the applicant.

IRP called absent.

This is an application to take on record the Constitution of COC. Perused the record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)